

Name of Corporate Debtor - Intertek Appliances Private Limited (In Liquidation)

Annexure
- 7

Date of Commencement of Liquidation

07-May-24

List of Stakeholders as on

06-Jul-24

(Amount in Rs.)

List of Operational Creditors (Government Dues)														
S. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	% of share in total amount of claim admitted					
1	Regional Provident Fund Commissioner	Central Government	06-Jun-24	95,127	95,127	Unsecured	-	N.A	34%	-	-	-	-	-
2	Assistant Commissioner, CGST Division, Parwanoo	Central Government	17-Jun-24	187,442	187,442	Unsecured	-	N.A	66%	-	-	-	-	-
				282,569	282,569				100%	-	-	-	-	

Note 1: As no books of accounts, records and papers of Intertek Appliances Private Limited (In Liquidation) has been provided by the erstwhile Management of M/s Intertek Appliances Private Limited (In Liquidation) to the Liquidator, therefore, the claim submitted by you has been admitted on the basis of proofs of claimed submitted by the claimants.